

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA -171001.

No.HHC/GAZ/14-48/74-XII-
Dated Shimla, the 27th July, 2019

NOTICE

On appraisal of records, it has been noticed that correct answer of Question No.10 of Paper-I 'Objective Questions with Multiple Choice' is option B not A of written examination for filling up the vacancies in the cadre of District Judges/Additional District Judge by way of direct recruitment, 2019 held on 30th June, 2019. Corrections in the relevant record is being carried out accordingly.

BY ORDER


REGISTRAR GENERAL